



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/578/ (IB)/2017
NAME OF THE PETITIONER(S) : VINCOT AGENCIES
NAME OF THE RESPONDENT(S) : SRI RAMAJAYAM SPIN TEX PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S. A. INBAVADIVU	COUNSEL FOR RESPONDER	
2	A. Sivaji (S-Jeevitharamani) representative	counsel for petitioner	

ORDER

Counsel for petitioner present. Counsel for respondent present. He filed counter and furnished a copy of the same to the other side. Time extended at request of both counsel for making submissions. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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